

**GOVERNMENT OF INDIA
MINISTRY OF POWER
LOK SABHA
UNSTARRED QUESTION NO. 3740
ANSWERED ON 23.03.2023**

CENTRAL POWER RESEARCH INSTITUTE

**3740. SHRI SHRIRANG APPA BARNE:
SHRI SUDHEER GUPTA:
SHRI SANJAY SADASHIVRAO MANDLIK:
SHRI PRATAPRAO JADHAV:
SHRI BIDYUT BARAN MAHATO:
SHRI DHAIRYASHEEL SAMBAJIRAO MANE:**

**Will the Minister of POWER
be pleased to state:**

- (a) whether some foreign countries (overseas utilities) refused to accept the certification of electrical equipments made by Central Power Research Institute (CPRI) in the country;**
- (b) if so, the details thereof and the response of the Government thereto;**
- (c) whether the Government has held any meeting with Indian missions/embassies of the concerned countries to resolve the issues and if so, the details thereof;**
- (d) whether the Government has set-up/proposes to set-up dedicated 'Manufacturing Zones' under Atmanirbhar Bharat initiatives to curb Chinese made equipments and attract firms across power generation, distribution and transmission and if so, the details thereof; and**
- (e) the details of the steps taken by the Government to capture the \$1503.21 billion global electrical equipment market, of which China already accounts for \$500 billion?**

A N S W E R

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) to (c) : The Indian Electrical and Electronics Manufacturing Association (IEEMA) had expressed concerns over non-acceptance of test certificates issued by Central Power Research Institute (CPRI) by few overseas utilities. In this context, Ministry of Power held a meeting on 16.02.2023 with Indian missions/embassies of the concerned countries.

The challenges informed by Industry were shared with the Missions. In the meeting, the credentials and accreditations of CPRI along with its comparison with other international laboratories were shared and it was informed that the facilities at CPRI laboratories are at par with the other international laboratories. The Indian missions have been informed to take up the matter with the concerned countries in order to resolve the issues.

(d) : Ministry of Power (MoP) and Ministry of New and Renewable Energy (MNRE) have jointly launched a Scheme for “Setting up of Manufacturing Zones for Power and Renewable Energy Equipment” to promote ‘Make in India’ and ‘Aatmanirbhar Bharat’ and to make India a global leader in the field of power and renewable equipment manufacturing. As a pilot, MoP and MNRE have decided to set-up a Brownfield manufacturing zone, with an outlay of Rs.400 crore, over the years 2022-23 to 2026-27. The Expression of Interest was issued and after evaluation of bids, setting up of Manufacturing Zone for Power and Renewable Energy Equipment has been awarded to Madhya Pradesh Industrial Development Corporation (MPIDC).

(e) : Some of the major measures that have been taken by the Government under the ‘Aatmanirbhar Bharat’ initiative to boost exports of the products in various sectors, including the electrical equipment sector, are listed below:

- (i) Public Procurement (Preference to Make in India) Order on Industrial Steam Generators / Boilers has been issued to provide purchase preference of domestic manufactured goods.**
- (ii) Financial assistance is provided under the Market Access Initiative (MAI) scheme of Department of Commerce to develop new markets, to promote new products and new exporters as well as to consolidate the existing Indian exports markets. The activities supported under the MAI scheme include organising/participating in Fairs, Exhibitions and Buyer Seller Meets (BSMs) abroad, Reverse Buyer Seller Meets (RBSMs) in India, and reimbursement of expenditure incurred by exporters on statutory compliances such as product registration charges, plant inspection charges etc.**

- (iii) Remission of Duties and Taxes on Exported Products (RoDTEP) scheme has been implemented since 01.01.2021.**
- (iv) The recent trade agreements signed by India, namely, India-UAE Comprehensive Partnership Agreement and India-Australia Economic Cooperation and Trade Agreement have given wider market access for electric equipment.**
- (v) Common Digital Platform for Certificate of Origin has been launched to facilitate trade and increase Free Trade Agreement (FTA) utilization by exporters.**
- (vi) Districts as Export Hubs has been launched by identifying products with export potential in each district, addressing bottlenecks for exporting these products and supporting local exporters/manufacturers to generate employment in the Districts.**
- (vii) Active role of Indian missions abroad towards promoting India's trade, tourism, technology and investment goals has been enhanced.**
